

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: January 07, 2016

No. 1 / JR(S)/2016

Sri **Narendra Pal Singh Tomar**, Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge, Fast Track Court, Pilibhit vice Sri Yogesh Chandra Tripathi.

No. 2 / JR(S)/2016

Sri **Yogesh Chandra Tripathi**, Additional District & Sessions Judge, Fast Track Court, Pilibhit to be Additional District & Sessions Judge/ Special Judge, Hardoi vice Sri Suba Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Hardoi against the special court created for trying cases under the said Act.

No. 3 / JR(S)/2016

Sri **Suba Singh**, Special Judge/ Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge, Hardoi in the court shifted from Pilibhit.

No. 4 / JR(S)/2016

Sri **Ahasan Husain**, Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge/ Special Judge, Pilibhit vice Sri Satya Prakash.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Pilibhit against the special court created for trying cases under the said Act.

No. 5 / JR(S)/2016

Sri **Satya Prakash**, Special Judge/ Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge, Pilibhit.

No. 6 / JR(S)/2016

Sri **Pankaj Kumar Upadhyay**, Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge/ Special Judge, Pilibhit vice Sri Jai Prakash Pandey.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Pilibhit in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 7 / JR(S)/2016

Sri **Jai Prakash Pandey**, Special Judge/ Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge, Hardoi in the court shifted from Pilibhit.

No. 8 / JR(S)/2016

Sri **Shiv Mani Shukla**, Principal Judge, Family Court, Pilibhit to be Additional District & Sessions Judge, Hardoi in the court shifted from Pilibhit.

No. 9 / JR(S)/2016

Sri **Chandragupta**, Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge, Ghazipur.

BY ORDER OF THE COURT,

Sd/-
(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL

No. 12/JR (S)/ 2015, Dated: Allahabad: January 07, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

The four junior most court of Additional District & Sessions Judge shall stand shifted from Pilibhit to the judgeships mentioned below in the column against them from the date the Presiding Officer takes over charge there.

Hardoi	3 (Three)
Bareilly	1 (One)

It is further to add that the transfer of Class-III and IV employees shall be made in accordance with the directions mentioned in the Court's Circular letter No. 54Ve-4 (Admin.-D) dated 30.5.94 and Circular letter No. 64-Ve-4 (Admin.-D) dated 27.7.94 and other Circular Letters issued from time to time and G.O. No. 886/VII-Nyay-2-2011-202 (34)/ 76 dated 22.7.2011.

8. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Senior Registrar (Judicial), High Court, Allahabad.
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar(Judicial) (Confidential), High Court, Allahabad.
12. The Joint Registrar (Judicial)(I), High Court, Allahabad.
13. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad with the request to take necessary steps in regard with the shifting of class III & IV staff.
15. The Deputy Registrar (Budget), High Court, Allahabad.
16. The Deputy Registrar (Admin.), High Court, Allahabad
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(RAJIV SHARMA)

JOINT REGISTRAR (JUDICIAL) (SERVICES)